

G.A. 1204 d/1988

8-8-94

Now Mr. S. Das Gupta, Asst.
Now Mr. T. L. Verma, Jrs

A1
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(7)

Now for the applicant. Sri N. B. Singh
has requested for adjournment.

On the two earlier occasions
i.e. on 30.6.94 and 28.7.94²
also, none appeared on behalf
of the applicant, as such,
it appears that the applicant
has lost his interest in this
case, as such, the case is
dismissed in default.

Th
Jm

Wp.
Am.